Written Answers to

[11 February, 2019]

Unstarred Questions 333

Sl.No.	Projects	Details	Present Status
2.	Road Network	2nd exit form Paradip with flyover.	DPR formulation
			stage.
3.	STP	2 Sewage treatment plants.	Work in progress.
4.	Desalination	For assured potable water supply	DPR formulation
	Plant		stage.
5.	Industrial Park	Pellet plant-177 acres	Land allotted.
		Wood park-28 acres	In land auction
			stage.
6.	Truck Terminal	Parking/immunities complex over	Work in progress.
		35 acres area	

(B) DEENDAYAL PORT TRUST

Sl.No.	Projects	Details	Present Status
1.	Location-I	For mixed use	The revised master plan has been
	(Gandhidham)	of residential,	prepared to be presented in the board
		commercial and	meeting for approval.
		institutional	
		development.	
2.	Location-2	Industrial Park with	The revised master plan payout for
	(Kandla Port)	Logistic facilities for	the location approved.
		port based industries.	Infrastructure development, work of
			land filing to plots, tender for e-tender
			cum E-auction, design for roads,
			drainage and other ancillary works
			is in progress.

Financial support for dredging navigational channel

889. SHRI ELAMARAM KAREEM: Will the Minister of SHIPPING be pleased to state:

(a) whether the Ministry of Shipping is extending any financial support to dredge the navigational channel of ports such as Cochin, Kolkata, Haldia, Paradip and JNPT;

(b) if so, the fund allocated during financial year 1.4.2017 to 31.3.2018;

(c) if not, why such financial support has not been extended;

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(d) whether the Ministry issued any directives to the major ports to invest the Provident Fund (PF), Pension Fund or Port Surplus Funds in the private equities and bonds; and

(e) if so, whether it will attract Section 88 of Major Port Trusts (MPT) Act, 1963 and would be considered against the Act of Parliament?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH MANDAVIYA): (a) to (c) Financial support for dredging of navigational channel of Kolkata Dock System and Haldia Dock Complex has been extended by Ministry of Shipping only to Kolkata Port Trust. An amount of ₹ 167.39 crore has been released for this purpose during 2017-2018.

(d) and (e) Yes, Sir. Revised guidelines have been issued on 27.7.2018 to all the Major Ports for moving away from the practice of parking their surplus funds solely in the Public Sector Banks and investing their pension/provident/gratuity fund and surplus funds in accordance with guidelines of Ministry of Labour and Employment and Department of Public Enterprises, which is consistent with the provisions of Major Port Trusts Act, 1963.

Vacancies in major ports

890. SHRI ELAMARAM KAREEM: Will the Minister of SHIPPING be pleased to state:

(a) whether there is any proposal with the Ministry for amending the Indian Ports Acts, 1908;

(b) if so, the necessity thereof;

(c) the total manpower at all the major ports as on 31.03.2018;

(d) whether the vacant posts against the sanctioned strength in major ports would be filled;

(e) whether the Port Trust Boards of Chennai and Coehin ports have the members who represent the labour interest;

(f) if not, the reason for not filling up the vacant posts of labour trustees; and

(g) whether the Ministry intends to modernise the port hospitals under Public Private Partnership (PPP) model?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH MANDAVIYA): (a) and (b) Yes, Sir. With a view to consolidate and amend the